

साफ़ जाहिर होता है कि भारत चुप नहीं है . . . . .

डा० मुरली मनोहर जोशी : मैंने यह नहीं कहा कि आप चुप हैं।

श्री अटल बिहारी वाजपेयी : मैं इस बान से सहमत हूँ कि इस समय मुख्य प्रश्न डीगोगाशिया का नहीं है। डीगोगाशिया तो समाप्त होना ही चाहिए, लेकिन यदि हार्न-आफ-अफरीका की स्थिति बिगड़ेगी तो वह बड़े भारी विस्फोटक रूप में सामने आ सकती है। इसी लिए मैंने बहुत व्यंग्य के साथ बयान दिया, जिस पर श्री श्यामनन्दन मिश्र जी को आपत्ति हो गई। लेकिन मैं आशा करता हूँ कि इस बयान का सभी माननीय सदस्य जरा गहराई से पढ़ेंगे और अगर इसमें कुछ और करने लायक है तो अगर वे हाऊस में सुझाव नहीं देना चाहते, तो व्यक्तिगत रूप से मुझे सुझाव दे सकते हैं।

12.56 hrs.

**RULING ON POINT OF ORDER RE:  
THE PRESIDENTS ADDRESS LAID  
ON THE TABLE**

MR. SPEAKER: On 24th February, 1978 when the motion of thanks on President's Address was taken up. Shri Stephen raised a point of order to the effect that copy of the Address placed on the Table of the House is incomplete as it did not contain the preliminary observations made in Hindi. I reserved my order.

Article 87 of the Constitution makes the following provision about Address by the President:

"(1) At the commencement of the first session after each general election to the House of the People and at the commencement of the first session of each year, the President shall

address both Houses of Parliament assembled together and inform Parliament of the causes of its summons;

(2) Provision shall be made by the rules regulating the procedure of either House for the allotment of time for discussion of the matters referred to in such address."

Since the Address is delivered by the President to Members of both Houses of Parliament assembled together, it is necessary that an authenticated copy thereof is laid on the Table of the Lok Sabha when it meets in its own Chamber for the purpose of discussion of matters referred to therein. To ensure that authenticated version is laid on the Table, copies of the Address both in English and Hindi are being authenticated by the President himself since 1958.

It has been verified that the Address by the President which was laid on the Table on 20th February, 1978 is the one duly authenticated by the President himself.

A copy of the President's Address placed on the Table of the House is in accordance with the past practice. The observations made by the President which are outside the Address as such have not been included in the past in the copy of the Address placed on the Table. The copy of the President's Address placed on the Table of the House is in accordance with Article 87(1) of the Constitution. It does not contravene any rule framed or any direction given by the Speaker. Hence the point of order raised by Shri C. M. Stephen is not tenable and the same is ruled out.

MR. SPEAKER: Now, there are two important statements to be made by two Ministers. Is the House willing to sit for a few more minutes, so that the statements can be made?

SEVERAL HON. MEMBERS: Yes.

SHRI JYOTIRMOY BOSU: I will raise my item tomorrow.

MR. SPEAKER: You are always there in the picture. Now, the Minister of External Affairs.

13 hrs.

**-STATEMENT RE: EXTERNAL AFFAIRS MINISTER'S VISIT TO PAKISTAN**

THE MINISTER OF EXTERNAL AFFAIRS (SHRI ATAL BIHARI VAJPAYEE): If it is the wish of the House, I may lay a copy of the statement.

AN. HON. MEMBER: Does it contain five pages?

SHRI ATAL BIHARI VAJPAYEE: No. I read: "Ever since the Janata Party assumed office last year...."

एक माननीय सदस्य : हिन्दी में पड़िये ।

SHRI KANWAR LAL GUPTA (Delhi, Sadar): Please proceed in English.

✓ THE MINISTER OF EXTERNAL AFFAIRS (SHRI ATAL BIHARI VAJPAYEE): Sir, ever since the Janta Party assumed office last year, the major thrust of the Government of India's foreign policy has been towards fostering the development of friendliest possible relations between India and her neighbours. It was on the basis of this policy that I had earlier visited Afghanistan, Nepal, Bhutan and Burma. The same policy motivated my goodwill visit to Pakistan from February 6 to 8, 1978.

I went with no agenda for discussion. My intention, as an emissary of goodwill, was to make clear India's desire for a relationship of peace and friendship with Pakistan, on the basis of respect for sovereignty, territorial integrity, non-interference in internal affairs and mutual benefit.

The past history of the relations between the two countries has created psychological problems which both sides have to recognise, to face and to attempt to resolve. I mentioned to Mr. Agha Shahi, Adviser on Foreign Affairs, Government of Pakistan, that while it is true that India happens to be a big country, we want to improve relations between India and Pakistan on the basis of equality, understanding and goodwill. This clearly implies respect not only for the sovereignty of each country but the right of each country to determine its own political and social system. One of the most heartening features of our general elections last year was the absence of any controversy over our relations with Pakistan. During 1977, there were far reaching political changes in Pakistan also. The fact that despite political upheavals in both countries, the climate of Indo-Pakistan relations did not receive a setback is a tribute to the maturity of our two peoples. This encouraged me to undertake this mission of goodwill.

During my visit, I had discussions with Gen. Zia-ul-Haq, Chief of Army Staff and Chief Martial Law Administrator and Mr. Agha Shahi, Adviser on Foreign Affairs. Our discussions were held in a very cordial atmosphere. They covered bilateral relations, and also international issues such as the North-South dialogue and the U.N. General Assembly's Special Session on Disarmament, on which we had a broad similarity of approach.

During our discussions, the Pakistan side referred to the Simla Agreement. We assured them that the Janata Government stands by this Agreement. In this context the Pakistan side made a mention of Kashmir. Both of us stated our respective positions, while recalling that the Simla Agreement commits both countries to abjure use of force.

During my discussions with Gen. Zia, we noted that there has been a significant growth of our trade rela-